GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5783

TO BE ANSWERED ON APRIL 03, 2018

SWACHH BHARAT MISSION

No. 5783 SHRI DR. A SAMPATH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether any guidelines have been issued/prepared for disposal of waste by hospitals, hotels, railway stations or other public utilities under the Swachh Bharat Mission (SBM);

(b) if so, the details thereof and if not, the reasons therefor;

(c) the quantum of waste collected per day from hospitals, hotels, railway stations and other public utilities under SBM, State/ UT-wise along with the mechanism for disposal of such waste;

(d) whether any organisation has been penalized for not following the guidelines of the SBM; and

(e) if so, the details thereof, State/UT-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)&(b): Under Swachh Bharat Mission, various guidelines for disposal of municipal waste by all statutory towns have been issued which are applicable to all entities falling under their jurisdiction including hotels, hospitals, railway stations and other public utilities. These guidelines comprise waste segregation and

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storage at source, primary collection, secondary storage, transportation, secondary segregation, resource recovery, processing, treatment, and final disposal of solid waste.

(c): The details of waste collected including that from hospitals, hotels, railway stations and other public utilities by State/UT-wise are at Annexure-I. Cities have been mandated under Municipal Solid Waste Rules, 2016 for scientific disposal of the municipal solid waste. Cities adopt different methods for disposal such as Waste-to-Compost, Waste-to-Energy, Bio-Methanation etc.

(d)&(e): Under Solid Waste Management Rules, 2016, Urban Local Bodies (ULBs) are required to frame bye-laws which inter-alia provide for levying of spot fine for violation of these bye-laws. As per available information, ULBs have collected a sum of Rs.5.78 Crores by way of spot fine. Details of such fine collected, States/UT-wise is at Annexure-II.

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Annexure-I

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5783 FOR 03.04.2018 REGARDING

"SWACHH BHARAT MISSION".

State/UT wise details of Waste Generation (As on 31.01.2018):

S.No	State Name	Total Waste Generation (Tonnes Per Day)
1	Andhra Pradesh	6384
2	Andaman & Nicobar Islands	115
3	Arunachal Pradesh	181
4	Assam	1134
5	Bihar	1318
6	Chandigarh UT	462
7	Chhattisgarh	1680
8	Daman & Diu	32
9	Dadra & Nagar Haveli	35
10	NCT of Delhi	10500
11	Goa	260
12	Gujarat	10145
13	Haryana	4514
14	Himachal Pradesh	342
15	Jammu & Kashmir	1374
16	Jharkhand	2327
17	Karnataka	10000
18	Kerala	1463
19	Madhya Pradesh	6424
20	Maharashtra	22570
21	Manipur	176
22	Meghalaya	268
23	Mizoram	201
24	Nagaland	342
25	Odisha	2650
26	Puduchery UT	350
27	Punjab	4100
28	Rajasthan	6500
29	Sikkim	89
30	Tamil Nadu	15437
31	Telangana	7371
32	Tripura	420
33	Uttar Pradesh	15288
34	Uttarakhand	1406
35	West Bengal	7700

	Total/ Average=	1,43,558

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5783 FOR 03.04.2018 REGARDING "SWACHH BHARAT MISSION".

Details of Spot fine collections made by States/Union Territories as on 27.03.2018:

S.No.	State/UT	No. of spot fines made	Amount of fine in Rs.
1	A&N Islands	3744	6,64,700
2	Andhra Pradesh	-	10,80,000
3	Arunachal Pradesh	-	-
4	Assam	-	-
5	Bihar	-	14,00,000
6	Chandigarh	1428	64,70,000
7	Chhattisgarh	30148	12,98,000
8	Dadra & Nagar Haveli	867	97,655
9	Daman & Diu	3	800
10	Delhi	-	-
11	Goa	-	-
12	Gujarat	40,244	13,785,351
13	Haryana	390	1,30,000
14	Himachal Pradesh	-	-
15	Jammu & Kashmir	502	2,02,500
16	Jharkhand	2465	4,25,560
17	Karnataka	-	-
18	Kerala	19000	2,86,12,135
19	Madhya Pradesh	42,277	1,66,85,821
20	Maharashtra	-	-
21	Manipur	-	-
22	Meghalaya	-	-
23	Mizoram	-	-
24	Nagaland	-	-
25	Odisha	-	-
26	Puducherry	300	15,000
27	Punjab	2546	4,60,000
28	Rajasthan	-	-
29	Sikkim	-	-
30	Tamil Nadu	-	5,81,500
31	Telangana	-	-
32	Tripura	-	-
33	Uttar Pradesh	-	-
34	Uttarakhand	42	62,40,000
35	West Bengal	-	-
	Total=	1,43,965	7,81,49,022